

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :04-04-2026

Date : 04.04.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
22541/2026	04.04.2026	WP (C) - 29932/2024	HN MOHAPATRA	C.O.		Order Dtd. 2026-03-30		(S No
22542/2026	04.04.2026	WP (C) - 25448/2024	HN MOHAPATRA	C.O.		Order Dtd. 2026-03-30		(S No
22545/2026	04.04.2026	WP (C) - 6875/2018	R.K.DEHURY	C.O.		Order Dtd. 2026-03-30	WRIT BRANCH-4	(S No 46
22546/2026	04.04.2026	WP (C) - 19010/2010	P.K.MOHANTY	C.O.		Judgement Dtd. 2026-03-31	WRIT BRANCH-2	(S No 34
22551/2026	04.04.2026	WP (C) - 11803/2018	S NAYAK	C.O.		Order Dtd. 2026-03-24	WRIT BRANCH-1	(S No 31
22552/2026	04.04.2026	WP (C) - 30999/2023	D K NAIK	C.O.		Order Dtd. 2026-03-24	WRIT BRANCH-5	(S No 32
22554/2026	04.04.2026	ABLAPL-1936/2026	G JAYASINGH	C.O.		Order Dtd. 2026-03-30		(S No 32
22555/2026	04.04.2026	ABLAPL-2019/2026	N SAHOO	C.O.		Order Dtd. 2026-03-30		(S No 32
22556/2026	04.04.2026	ABLAPL-3153/2026	SK PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-13		(S No 32
22557/2026	04.04.2026	ABLAPL-14559/2025	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30		(S No 32
22558/2026	04.04.2026	ABLAPL-15059/2025	AK JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30	BAIL-1	(S No
22559/2026	04.04.2026	ABLAPL-12228/2024	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30		(S No
22560/2026	04.04.2026	WP (C) - 10012/2024	L.D.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 32
22561/2026	04.04.2026	WP (C) - 11860/2024	S.K.SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2026-03-31	WRIT BRANCH-2	(S No

					OLD			
22562/2026	04.04.2026	WP (C) - 11861/2024	S.K.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH-2	(S No
22563/2026	04.04.2026	WP (C) - 11868/2024	A.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH-2	(S No
22564/2026	04.04.2026	ABLAPL- 1867/2026	BP NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 30	BAIL-1	(S No
22565/2026	04.04.2026	WP (C) - 7516/2025	A K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
22566/2026	04.04.2026	WP (C) - 37529/2025	L D PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 25	WRIT BRANCH-5	(S No 47
22567/2026	04.04.2026	WP (C) - 11868/2024	S.K.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH-2	(S No
22568/2026	04.04.2026	ABLAPL- 2074/2026	BP NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 30		(S No
22569/2026	04.04.2026	WP (C) - 1666/2026	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-05- 04		(S No
22570/2026	04.04.2026	WP (C) - 9019/2026	B. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-03- 30		(S No
22571/2026	04.04.2026	ABLAPL- 1850/2026	SP SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2026-03- 30	BAIL-2	(S No 18
22572/2026	04.04.2026	WP (C) - 9606/2026	B. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 18
22573/2026	04.04.2026	ABLAPL- 1848/2026	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 30	BAIL-2	(S No 17
22574/2026	04.04.2026	WP (C) - 9506/2026	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 30		(S No 17
22575/2026	04.04.2026	WP (C) - 9479/2026	B. N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 30	WRIT BRANCH-5	(S No 23
22576/2026	04.04.2026	ABLAPL- 1853/2026	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 30		(S No 23
22577/2026	04.04.2026	WP (C) - 9564/2026	B. N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 30	WRIT BRANCH-4	(S No 46
22578/2026	04.04.2026	WP (C) - 9338/2026	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 30	WRIT BRANCH-2	(S No
22579/2026	04.04.2026	ABLAPL- 1753/2026	A MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-04- 29		(S No

					OLD			
22580/2026	04.04.2026	WP (C) - 2353/2026	P K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 31		(S No
22581/2026	04.04.2026	WP (C) - 9097/2026	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 30		(S No
22582/2026	04.04.2026	WP (C) - 3238/2026	S K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH-8	(S No 39
22583/2026	04.04.2026	WP (C) - 8766/2026	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 30	WRIT BRANCH-2	(S No
22584/2026	04.04.2026	ABLAPL- 2948/2026	G SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 31	BAIL-2	(S No
22585/2026	04.04.2026	WP (C) - 6818/2026	L. D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 26	WRIT BRANCH-6	(S No 25
22586/2026	04.04.2026	WP (C) - 7026/2026	S K RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(S No 11
22587/2026	04.04.2026	ABLAPL- 1590/2026	SP SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 27	BAIL-2	(S No
22588/2026	04.04.2026	WP (C) - 12643/2016	P.K.PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH-6	(S No 36
22589/2026	04.04.2026	WP (C) - 9547/2026	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(S No
22590/2026	04.04.2026	WP (C) - 7021/2026	S K RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
22591/2026	04.04.2026	WP (C) - 9438/2026	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 11
22592/2026	04.04.2026	ABLAPL- 1333/2026	B SAHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 31		(S No 11
22593/2026	04.04.2026	WP (C) - 7051/2026	B SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 31		(S No 11
22594/2026	04.04.2026	WP (C) - 11195/2016	U.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 30	WRIT BRANCH-8	(S No 42
22595/2026	04.04.2026	WP (C) - 8804/2026	D. K. NAIK	C.O.	COURT NO. 6	Order Dtd. 2026-04- 22		(S No 42
22596/2026	04.04.2026	WP (C) - 8060/2026	M R ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-03- 31	WRIT BRANCH-8	(S No 29

22597/2026	04.04.2026	CONTC-1166/2026	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-03-31	CONTEMPT	(S No
22598/2026	04.04.2026	ABLAPL-1373/2026	M NANDY	C.O.	COURT NO. 6	Order Dtd. 2026-03-31		(S No
22599/2026	04.04.2026	WP (C) - 9170/2026	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(S No
22600/2026	04.04.2026	WP (C) - 9963/2026	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No
22601/2026	04.04.2026	WP (C) - 1164/2026	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
22602/2026	04.04.2026	WP (C) - 8767/2026	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-1	(S No
22603/2026	04.04.2026	CONTC-1134/2026	S. R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-31		(S No
22604/2026	04.04.2026	WP (C) - 8765/2026	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-3	(S No 12
22605/2026	04.04.2026	ABLAPL-1872/2026	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-31	BAIL-2	(S No
22606/2026	04.04.2026	WP (C) - 9962/2026	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 23
22607/2026	04.04.2026	WP (C) - 8762/2026	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-4	(S No 46
22608/2026	04.04.2026	CONTC-1169/2026	M/S.MADHUSMITA KANUNGO, J. PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-31	CONTEMPT	(S No
22609/2026	04.04.2026	CONTC-1139/2026	P K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-03-31		(S No
22610/2026	04.04.2026	WP (C) - 8760/2026	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-7	(S No
22611/2026	04.04.2026	WP (C) - 9958/2026	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No
22612/2026	04.04.2026	WP (C) - 8753/2026	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-2	(S No
22613/2026	04.04.2026	CONTC-1141/2026	P K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-03-31	CONTEMPT	(S No
22614/2026	04.04.2026	WP (C) - 9491/2026	R. N. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 23
22615/2026	04.04.2026	WP (C) - 9883/2026	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 23
22616/2026	04.04.2026	CONTC-1107/2026	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-31		(S No 23
22617/2026	04.04.2026	WP (C) - 29932/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-30		(S No 23
22618/2026	04.04.2026	WP (C) -	T.SWAIN	C.O.	COURT	Order Dtd. 9999-12-	WRIT	(S

		9732/2026			NO. 1	31	BRANCH (DIVISION BENCH-1)	No 10
22619/2026	04.04.2026	WP (C) - 9405/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-6	(S No 35
22620/2026	04.04.2026	WP (C) - 27783/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03- 30		(S No 35
22621/2026	04.04.2026	WP (C) - 9766/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03- 31	WRIT BRANCH-4	(S No 46
22622/2026	04.04.2026	WP (C) - 9459/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No 46
22623/2026	04.04.2026	WP (C) - 9482/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No 46
22624/2026	04.04.2026	WP (C) - 9611/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03- 31	WRIT BRANCH-4	(S No 46
22625/2026	04.04.2026	WP (C) - 9530/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-8	(S No 41
22626/2026	04.04.2026	WP (C) - 9600/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03- 31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
22627/2026	04.04.2026	WP (C) - 9413/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-2	(S No
22628/2026	04.04.2026	WP (C) - 9571/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
22629/2026	04.04.2026	WP (C) - 9549/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No 11
22630/2026	04.04.2026	WP (C) - 9599/2026	B.BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(S No 12
22631/2026	04.04.2026	WP (C) - 9546/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(S No
22632/2026	04.04.2026	WP (C) - 9544/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No
22633/2026	04.04.2026	WP (C) - 34353/2025	J. C. BARAL	C.O.	COURT NO. 6	Order Dtd. 2025-03- 31		(S No
22634/2026	04.04.2026	WP (C) - 9456/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No
22636/2026	04.04.2026	WP (C) - 9539/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No
22637/2026	04.04.2026	WP (C) - 9465/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No
22638/2026	04.04.2026	WP (C) -	B BEHERA	C.O.	COURT	Order Dtd. 9999-12-		(S

		9462/2026			NO. 1	31		No
22639/2026	04.04.2026	WP (C) - 9473/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No
22640/2026	04.04.2026	WP (C) - 9452/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 41
22641/2026	04.04.2026	WP (C) - 9455/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 41
22642/2026	04.04.2026	WP (C) - 9460/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
22643/2026	04.04.2026	WP (C) - 9100/2026	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
22644/2026	04.04.2026	WP (C) - 9466/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No
22645/2026	04.04.2026	ABLAPL-1852/2026	S K SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	BAIL-2	(S No 16
22646/2026	04.04.2026	WP (C) - 9447/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 16
22647/2026	04.04.2026	WP (C) - 9373/2026	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-1	(S No
22648/2026	04.04.2026	WP (C) - 9390/2026	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-6	(S No 35
22649/2026	04.04.2026	WP (C) - 9440/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 35
22650/2026	04.04.2026	ABLAPL-1855/2026	TANMAYA KU JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	BAIL-2	(S No 12
22651/2026	04.04.2026	WP (C) - 9390/2026	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-6	(S No 35
22652/2026	04.04.2026	ABLAPL-1218/2026	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	BAIL-2	(S No 18
22653/2026	04.04.2026	WP (C) - 9364/2026	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 23
22654/2026	04.04.2026	WP (C) - 9362/2026	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 20
22655/2026	04.04.2026	WP (C) - 9526/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 15
22656/2026	04.04.2026	WP (C) - 9362/2026	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No

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22657/2026	04.04.2026	WP (C) - 9364/2026	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 23	
22658/2026	04.04.2026	WP (C) - 503/2026	S. SAMANTARAY	C.O.	COURT NO. 12	Order Dtd. 2026-03-13		(S No 23	
22659/2026	04.04.2026	WP (C) - 9519/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 23	
22660/2026	04.04.2026	WP (C) - 7861/2026	M. K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-03-18		(S No 23	
22661/2026	04.04.2026	WP (C) - 9518/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 14	
22662/2026	04.04.2026	WP (C) - 9341/2026	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-2	(S No	
22663/2026	04.04.2026	WP (C) - 9418/2026	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10	
22664/2026	04.04.2026	WP (C) - 9515/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 41	
22665/2026	04.04.2026	WP (C) - 9418/2026	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10	
22666/2026	04.04.2026	WP (C) - 9561/2026	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-31		(S No 10	
22667/2026	04.04.2026	WP (C) - 9379/2026	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-30		(S No 10	
22668/2026	04.04.2026	WP (C) - 9520/2026	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-31		(S No 10	
22670/2026	04.04.2026	WP (C) - 9487/2026	M NANADY	C.O.	COURT NO. 1	Order Dtd. 2026-03-31	WRIT BRANCH-5	(S No 23	
22671/2026	04.04.2026	ABLAPL-1339/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-10		(S No 23	
22672/2026	04.04.2026	ABLAPL-1809/2026	DEBASIS SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30		(S No 23	
22673/2026	04.04.2026	CRLREV-73/2025	G. S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01		(S No 23	
22674/2026	04.04.2026	WP (C) - 18179/2024	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-1)	(S No 10	

22675/2026	04.04.2026	CRLREV-73/2025	G. S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30		(S No 10
22676/2026	04.04.2026	ABLAPL-1830/2026	D K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30	BAIL-2	(S No 12
22677/2026	04.04.2026	WP (C) - 18179/2024	M K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
22680/2026	04.04.2026	WP (C) - 9451/2026	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30		(S No 10
22681/2026	04.04.2026	ABLAPL-1836/2026	S S PATTANAİK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-27		(S No 10
22682/2026	04.04.2026	ABLAPL-1841/2026	D K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30	BAIL-2	(S No 16
22683/2026	04.04.2026	ABLAPL-1843/2026	SUSANTA KUMAR LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30		(S No 16
22684/2026	04.04.2026	WP (C) - 9034/2026	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-31	WRIT BRANCH-4	(S No 46
22685/2026	04.04.2026	WP (C) - 9031/2026	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-31		(S No 46
22686/2026	04.04.2026	WP (C) - 8394/2026	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-31	WRIT BRANCH-4	(S No 37
22687/2026	04.04.2026	WP (C) - 8752/2026	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-31	WRIT BRANCH-4	(S No 37
22688/2026	04.04.2026	WP (C) - 8166/2026	S K RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No
22689/2026	04.04.2026	ABLAPL-1847/2026	S BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	BAIL-2	(S No 17
22690/2026	04.04.2026	ABLAPL-1856/2026	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-30		(S No 17
22691/2026	04.04.2026	ABLAPL-1858/2026	SUBAS SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-30		(S No 17
22692/2026	04.04.2026	WP (C) - 8091/2026	A DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-31	WRIT BRANCH-4	(S No 37
22693/2026	04.04.2026	ABLAPL-1860/2026	K K NATH	C.O.	COURT NO. 1	Order Dtd. 2026-03-30		(S No 37
22694/2026	04.04.2026	ABLAPL-1862/2026	SATYA RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-30		(S No 37

22695/2026	04.04.2026	ABLAPL-1863/2026	S PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30		(S No 37
22696/2026	04.04.2026	ABLAPL-1864/2026	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	BAIL-2	(S No 11
22697/2026	04.04.2026	ABLAPL-1865/2026	R K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-03-30		(S No 11
22698/2026	04.04.2026	ABLAPL-1866/2026	R K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-03-30		(S No 11
22699/2026	04.04.2026	ABLAPL-1869/2026	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	BAIL-2	(S No 11
22700/2026	04.04.2026	CRLMC-889/2026	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-04-22		(S No 11
22701/2026	04.04.2026	CRLMC-864/2026	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-04-22		(S No 11
22702/2026	04.04.2026	ABLAPL-1871/2026	R K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(S No 11
22703/2026	04.04.2026	CRLMC-136/2026	MANAS RANJAN DHAL	C.O.	COURT NO. 6	Order Dtd. 2026-04-22		(S No 11
22704/2026	04.04.2026	ABLAPL-1874/2026	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-13		(S No 11
22705/2026	04.04.2026	CMP-519/2026	P.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30		(S No 11
22706/2026	04.04.2026	CRLMC-412/2026	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-02-06		(S No 11
22707/2026	04.04.2026	ABLAPL-1875/2026	G JAYASINGH	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(S No 11
22708/2026	04.04.2026	CRLMC-650/2026	P.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-04-13		(S No 11
22709/2026	04.04.2026	CRLMC-2682/2025	P.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-03-31		(S No 11
22710/2026	04.04.2026	CONTC-903/2026	J C BARAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-31		(S No 11
22711/2026	04.04.2026	FAO-410/2025	T.BAG	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(S No 11
22712/2026	04.04.2026	CRLMC-290/2026	S.K.SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-04-20		(S No 11

22713/2026	04.04.2026	CRLMC-937/2026	P.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-04-24		(S No 11
22714/2026	04.04.2026	CRLMC-5280/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-13		(S No 11
22715/2026	04.04.2026	CRLMC-470/2026	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-04-21	CRIMINAL MISC	(S No
22716/2026	04.04.2026	CRLMC-975/2026	R.K.MAHABHOI	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(S No
22717/2026	04.04.2026	CRLMC-265/2026	A.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(S No
22718/2026	04.04.2026	CRLMC-816/2026	M.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-31		(S No
22719/2026	04.04.2026	CRLMC-980/2026	D.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(S No
22720/2026	04.04.2026	CRLMA-25/2026	S.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-03-31		(S No
22721/2026	04.04.2026	CRLMC-982/2026	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(S No
22722/2026	04.04.2026	CRLMC-897/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-04-20		(S No
22723/2026	04.04.2026	CRLMC-896/2026	P.K.SABAT	C.O.	COURT NO. 6	Order Dtd. 2026-04-22		(S No
22724/2026	04.04.2026	CRLMC-945/2026	S.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04-16		(S No
22725/2026	04.04.2026	CRLMC-938/2026	N.R.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-04-24		(S No
22726/2026	04.04.2026	CRLMC-938/2026	N.R.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-04-24		(S No
22727/2026	04.04.2026	CMP-459/2026	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
22728/2026	04.04.2026	CMP-467/2026	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30		(S No
22729/2026	04.04.2026	CMP-548/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-8	(S No 42
22730/2026	04.04.2026	CMP-419/2026	S.S.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 42
22731/2026	04.04.2026	FAO-130/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30		(S No 42
22732/2026	04.04.2026	FAO-132/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30		(S No 42
22733/2026	04.04.2026	FAO-136/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30		(S No 42
22734/2026	04.04.2026	FAO-	D.BISWAL	C.O.	COURT	Order Dtd. 2026-03-		(S

		144/2026			NO. 2 OLD	30		No 42
22735/2026	04.04.2026	CRLMC- 3978/2025	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 06		(S No 42
22736/2026	04.04.2026	CRLMC- 3990/2025	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 06		(S No 42
22737/2026	04.04.2026	CONTC- 180/2026	G.D.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 26		(S No 42
22738/2026	04.04.2026	CONTC- 179/2026	G.D.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 26		(S No 42
22739/2026	04.04.2026	CMP- 546/2026	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 42
22740/2026	04.04.2026	CONTC- 709/2026	A. DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No 42
22741/2026	04.04.2026	CRLMC- 3981/2025	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 06		(S No 42
22742/2026	04.04.2026	WP (C) - 21678/2015	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH-8	(S No 42
22743/2026	04.04.2026	WP (C) - 21681/2015	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH-8	(S No 42
22744/2026	04.04.2026	WP (C) - 21679/2015	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH-8	(S No 42
22745/2026	04.04.2026	WP (C) - 21680/2015	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 31	WRIT BRANCH-8	(S No 42
22779/2026	04.04.2026	CRLMP- 228/2026	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 31		(S No 42
22780/2026	04.04.2026	CRLMP- 251/2026	H.K.MOHANTA	C.O.	COURT NO. 8	Order Dtd. 2026-04- 08		(S No 42
22781/2026	04.04.2026	CRLMP- 307/2026	M.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-03- 31		(S No 42
22782/2026	04.04.2026	CRLREV- 224/2026	A.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-05- 12		(S No 42
22783/2026	04.04.2026	CRP- 47/2025	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-03- 31	CIVIL REVISION	(S No
22785/2026	04.04.2026	CRLA- 1107/2023	J. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2026-03- 30	CRIMINAL APPEAL	(S No
22786/2026	04.04.2026	CMP-	D.P.RAYCHOUDHURY	C.O.	COURT	Order Dtd. 2026-03-		(S

		467/2026			NO. 7	30		No
22787/2026	04.04.2026	CMP-520/2026	K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
22788/2026	04.04.2026	CMP-413/2026	J.C.BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31		(S No
22789/2026	04.04.2026	CMP-426/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30		(S No
22790/2026	04.04.2026	CMP-117/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 14
22792/2026	04.04.2026	WP (C) - 1588/2025	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31		(S No 14
22793/2026	04.04.2026	WP (C) - 1588/2025	R PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31		(S No 14
22794/2026	04.04.2026	WP (C) - 1588/2025	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31		(S No 14
22795/2026	04.04.2026	WP (C) - 65/2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 21
22796/2026	04.04.2026	WP (C) - 27953/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31		(S No 21
22797/2026	04.04.2026	WP (C) - 38382/2023	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-7	(S No 10
22798/2026	04.04.2026	WP (C) - 9787/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 10
22799/2026	04.04.2026	WP (C) - 10334/2024	M K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31	WRIT BRANCH-8	(S No 39
22800/2026	04.04.2026	WP (C) - 9789/2026	S. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31		(S No 39
22801/2026	04.04.2026	WP (C) - 31625/2024	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
22802/2026	04.04.2026	WP (C) - 9220/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-26	WRIT BRANCH-6	(S No 35
22803/2026	04.04.2026	WP (C) - 9774/2026	M. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
22804/2026	04.04.2026	WP (C) - 10529/2022	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-3	(S No 12

22805/2026	04.04.2026	WP (C) - 9821/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 35
22806/2026	04.04.2026	WP (C) - 7472/2022	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 23
22807/2026	04.04.2026	WP (C) - 9818/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 23
22808/2026	04.04.2026	WP (C) - 7467/2022	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 23
22809/2026	04.04.2026	WP (C) - 4596/2026	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
22810/2026	04.04.2026	WP (C) - 7468/2022	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 23
22811/2026	04.04.2026	WP (C) - 7471/2022	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-5	(S No 23
22813/2026	04.04.2026	WP (C) - 9877/2026	R. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31		(S No 23
22814/2026	04.04.2026	WP (C) - 8764/2026	S. R. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31	WRIT BRANCH-8	(S No 39
22815/2026	04.04.2026	WP (C) - 34353/2025	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-12-03		(S No 39
22816/2026	04.04.2026	WP (C) - 6318/2026	R.K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-31		(S No 39
22817/2026	04.04.2026	WP (C) - 798/2026	M. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-31	WRIT BRANCH-7	(S No 18
22818/2026	04.04.2026	WP (C) - 8892/2026	B. K. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-03-30	WRIT BRANCH-7	(S No
22819/2026	04.04.2026	WP (C) - 9086/2026	K. K. RATH	C.O.	COURT NO. 6	Order Dtd. 2026-03-30	WRIT BRANCH-8	(S No 39
22820/2026	04.04.2026	WP (C) - 9784/2026	S. K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-31	WRIT BRANCH-3	(S No 12
22524/2026	04.04.2026	ABLAPL-1857/2026	KULDEEP MOHANTY	GENERAL		Order Dtd. 2026-03-30	BAIL-2	(S No 11
22525/2026	04.04.2026	WP (C) - 7882/2026	DINESH KUMAR PANDA	GENERAL		Petition With Annexures		(S No 11
22526/2026	04.04.2026	WP (C) - 30927/2025	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-03-31		(S No 11

22527/2026	04.04.2026	WPCRL-10/2026	SAMBIT PANIGRAHI	GENERAL		Entire Brief		(S No 11
22528/2026	04.04.2026	BLAPL-3305/2024	JAYADEV BHOI	GENERAL		Order Dtd. 2026-02-25		(S No 11
22529/2026	04.04.2026	CRLMC-857/2026	JAWAHARLAL NAYAK	GENERAL		Order Dtd. 2026-03-31		(S No 11
22530/2026	04.04.2026	WP (C) - 1134/2026	JAYADEV BHOI	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCH-1	(S No
22531/2026	04.04.2026	BLAPL-405/2026	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-03-23		(S No
22532/2026	04.04.2026	CMP-509/2026	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-03-25		(S No
22533/2026	04.04.2026	WA-2686/2023	NAREN KUMAR SAHOO	GENERAL		Final Order	WRIT APPEAL	(S No
22534/2026	04.04.2026	CRLMC-216/2013	JAGADIP SAHOO	GENERAL		Order Dtd. 2013-12-16		(S No
22535/2026	04.04.2026	CMP-276/2026	KISHORE KEDIA	GENERAL		Order Dtd. 2026-03-07		(S No
22536/2026	04.04.2026	WP (C) - 5490/2026	MANAS PATI	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCH-3	(S No 13
22537/2026	04.04.2026	WP (C) - 41917/2023	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCH-7	(S No 15
22539/2026	04.04.2026	WPC (OAC) - 3865/2000	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-10-05	OA Branch	(S No
22540/2026	04.04.2026	WP (C) - 4571/2019	JAYADEV BHOI	GENERAL		Order Dtd. 2019-08-01	WRIT BRANCH-2	(S No 45
22544/2026	04.04.2026	CONTC-1146/2026	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-03-31		(S No 45
22547/2026	04.04.2026	WP (C) - 28764/2025	SIDDHARTH SAHU	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCH-1	(S No
22548/2026	04.04.2026	CONTC-1138/2026	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-03-31		(S No
22549/2026	04.04.2026	CONTC-1147/2026	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-03-31		(S No
22550/2026	04.04.2026	CONTC-1137/2026	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-03-31		(S No
22553/2026	04.04.2026	WP (C) - 22397/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
22669/2026	04.04.2026	CRLMC-5539/2023	RAKESH KUMAR DAS	GENERAL		Entire Document	CRIMINAL MISC	(S No
22784/2026	04.04.2026	WP (C) - 6278/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH-2	(S No
22791/2026	04.04.2026	WP (C) -	B K DAS	GENERAL		Order Dtd. 2026-02-	WRIT	(S

		14382/2025				18	BRANCH-8	No
22821/2026	04.04.2026	WP (C) - 13827/2023	RAJANIKANTA DESINAYAK	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH-1	(S No
22538/2026	04.04.2026	CRLMC-4063/2025	P K PATRA	GENERAL		Order Dtd. 2026-03-09		(S No
22543/2026	04.04.2026	WP (C) - 25443/2025	J. C. BARAL	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
22635/2026	04.04.2026	ABLAPL-9900/2025	SUVENDU BARIK	GENERAL		Order Dtd. 2025-09-25		(S No 10
22678/2026	04.04.2026	CRMC-108/1994	N SWAIN	GENERAL		PetitionAnnexure,		(S No 10
22679/2026	04.04.2026	CRMC-108/1994	N SWAIN	GENERAL		PetitionAnnexure,		(S No 10
22746/2026	04.04.2026	CRLMP-61/2026	JADUNATH PRADHAN	GENERAL		Order Dtd. 2026-03-31		(S No 10
22747/2026	04.04.2026	WP (C) - 4189/2026	M. R. SAHOO	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
22748/2026	04.04.2026	WP (C) - 24177/2025	M. R. SAHOO	GENERAL		Order Dtd. 2026-02-25		(S No 12
22749/2026	04.04.2026	WP (C) - 24174/2025	M. R. SAHOO	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-2	(S No
22750/2026	04.04.2026	WP (C) - 29632/2025	M. R. SAHOO	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
22751/2026	04.04.2026	WP (C) - 29632/2025	M. R. SAHOO	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
22752/2026	04.04.2026	WP (C) - 29632/2025	M. R. SAHOO	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
22753/2026	04.04.2026	ABLAPL-1362/2026	S. CHOUDHURY	GENERAL		Order Dtd. 2026-03-31	BAIL-1	(S No
22754/2026	04.04.2026	CONTC-1052/2026	A. MOHANTY	GENERAL		Order Dtd. 2026-03-30	CONTEMPT	(S No
22755/2026	04.04.2026	ABLAPL-12654/2025	R. K. DEHURY	GENERAL		Order Dtd. 2026-03-31		(S No
22756/2026	04.04.2026	WP (C) - 9431/2026	PRAVAT BEHERA	GENERAL		Order Dtd. 2026-04-15	WRIT BRANCH (DIVISION BENCH-1)	(S No 10

22757/2026	04.04.2026	OJC-2650/1983	B R SENAPATI	GENERAL		PetitionAnnexure,		(S No 10
22758/2026	04.04.2026	WPC (OAC) - 2347/2001	S K PARIDA	GENERAL		Order Dtd. 2021-11-16		(S No 10
22759/2026	04.04.2026	WP (C) - 18214/2009	K DAS	GENERAL		Order Dtd. 2010-01-04		(S No 10
22760/2026	04.04.2026	CRLMC-1091/2017	S R TRIPATHY	GENERAL		Order Dtd. 2019-11-14	CRIMINAL MISC	(S No
22761/2026	04.04.2026	WP (C) - 29678/2023	M R SAHOO	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-7	(S No 44
22762/2026	04.04.2026	WP (C) - 21343/2022	P K MALLICK	GENERAL		Order Dtd. 2022-08-24	WRIT BRANCH-1	(S No
22763/2026	04.04.2026	WPC (OAS) - 29/2015	P K MALLICK	GENERAL		Order Dtd. 2022-07-06	OA Branch	(S No
22764/2026	04.04.2026	CRLMC-641/2024	P K MISHRA	GENERAL		Order Dtd. 2025-10-28	CRIMINAL MISC	(S No
22765/2026	04.04.2026	ABLAPL-5097/2016	P K MISHRA	GENERAL		Order Dtd. 2016-04-29		(S No
22766/2026	04.04.2026	WP (C) - 29719/2023	M R SAHOO	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-8	(S No 39
22767/2026	04.04.2026	CRLMC-3067/2006	P R SWAIN	GENERAL		Order Dtd. 2008-02-15 Petition,Annexure,		(S No 39
22768/2026	04.04.2026	WP (C) - 6730/2024	M K MOHANTY	GENERAL		Order Dtd. 2026-02-13 Petition,Annexure,	WRIT BRANCH-1	(S No
22769/2026	04.04.2026	WP (C) - 9872/2026	P K DAS	GENERAL		Order Dtd. 2026-05-04	WRIT BRANCH-8	(S No 41
22770/2026	04.04.2026	FAO-144/2026	D BISWAL	GENERAL		Order Dtd. 2026-03-30		(S No 41
22771/2026	04.04.2026	ABLAPL-1296/2026	B K DAS	GENERAL		Order Dtd. 2026-03-31		(S No 41
22772/2026	04.04.2026	ABLAPL-1351/2026	B K DAS	GENERAL		Order Dtd. 2026-03-31		(S No 41
22773/2026	04.04.2026	WA-2522/2024	A K MISHRA	GENERAL		Order Dtd. 2026-03-26		(S No 41
22774/2026	04.04.2026	CRLMC-374/2025	S BISWAL	GENERAL		Order Dtd. 2026-04-17		(S No 41
22775/2026	04.04.2026	WP (C) - 31771/2025	P K MISHRA	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH-2	(S No 45
22776/2026	04.04.2026	WP (C) - 32933/2025	P K MISHRA	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH-8	(S No

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22777/2026	04.04.2026	WP (C) - 31883/2025	P K MISHRA	GENERAL		Order Dtd. 2026-03-30			(S No 42
22778/2026	04.04.2026	WP (C) - 14112/2025	G ROUT	GENERAL		Order Dtd. 2025-05-16	WRIT BRANCH-3		(S No 28
22812/2026	04.04.2026	CMP- 519/2026	TUKUNA KUMAR MISHRA	GENERAL		Order Dtd. 2026-03-30			(S No 28
22822/2026	04.04.2026	FAO- 35/2019	H K BHOL	GENERAL		Order Dtd. 2023-06-22 Petition, Annexure,	MISC. APPEAL SEC.		(S No
22823/2026	04.04.2026	CRA- 124/2001	B K DAS	GENERAL		Order Dtd. 2026-02-19	CRIMINAL APPEAL		(S No 11
22824/2026	04.04.2026	CMP- 276/2026	S B UDGATA	GENERAL		Order Dtd. 2026-03-07			(S No 11
22825/2026	04.04.2026	CRLMC- 2960/2025	A K JATI	GENERAL		Order Dtd. 2026-03-13			(S No 11
22826/2026	04.04.2026	WP (C) - 28071/2025	M K JENA	GENERAL		Order Dtd. 2026-03-23			(S No 11

N I C (Software Team)